

ITEM NO.7

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2590/2019

SUGRA ADIWASI & ORS.

Appellant(s)

VERSUS

PATHRANAND & ORS.

Respondent(s)

IA No. 28150/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 35091/2019 - EX-PARTE STAY
 IA No. 93456/2019 - EXEMPTION FROM FILING O.T.
 IA No. 93448/2019 - EXEMPTION FROM FILING O.T.
 IA No. 93454/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

WITH

CONMT.PET.(C) No. 554/2022 in C.A. No. 2590/2019 (XVII)
 IA No. 115132/2022 - EXEMPTION FROM FILING O.T.

Date : 02-12-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
 HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

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UPON hearing the counsel the Court made the following
O R D E R

List for final disposal on 20.01.2026.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR